

Annexure 1

Name of the corporate Debtor: Reliance Communications Limited

Date of Commencement of CIRP: May 07, 2019

List of creditors as on: December 11, 2023

List of secured financial creditors belonging to any class of creditors

(Amount in INR)

S.No.	Name of creditor	Details of Claim received			Details of Claim Admitted			% Voting Share in CoC	Amount of Contingent Claim	Amount of any mutual dues, not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee					
1	STATE BANK OF INDIA	18-May-19	38,286,789,943.38	38,286,789,943.38	FINANCIAL CREDITOR	-	8,949,731,745.46	NO	9.69%	-	-	-
2	CHINA DEVELOPMENT BANK	20-May-19	38,859,133,974.56	38,859,133,974.56	FINANCIAL CREDITOR	-	10,894,444,180.21	NO	7.68%	-	-	-
3	EXPORT IMPORT BANK OF CHINA	21-May-19	33,564,352,709.95	33,564,352,709.95	FINANCIAL CREDITOR	-	2,723,611,046.34	NO	6.63%	-	-	-
4	MADISON PACIFIC TRUST LIMITED	22-May-19	23,518,808,794.80	23,518,808,794.80	FINANCIAL CREDITOR	-	-	NO	4.65%	-	-	-
5	INDUSTRIAL AND COMMERCIAL BANK OF CHINA (RCOM ECB)	21-May-19	15,544,169,192.90	15,544,169,192.90	FINANCIAL CREDITOR	-	-	NO	3.07%	-	-	-
6	INDUSTRIAL AND COMMERCIAL BANK OF CHINA (RITL ECB)	20-May-19	2,784,768,718.76	2,779,935,582.79	FINANCIAL CREDITOR	-	2,779,935,582.79	NO	0.55%	-	4,833,135.97	-
7	ACRE - 67 - TRUST (CREDIT AGRICOLE)	21-May-19	2,625,414,812.75	2,625,414,812.75	FINANCIAL CREDITOR	-	-	NO	0.52%	-	-	-
8	DOHA BANK Q.P.S.C.	21-May-19	4,088,140,562.92	4,088,140,562.92	FINANCIAL CREDITOR	-	4,088,140,562.92	NO	0.81%	-	-	-
9	AXIS BANK	16-Sep-19	20,885,850,178.00	16,577,685,778.00	FINANCIAL CREDITOR	-	-	NO	3.28%	-	4,308,164,400.00	-
10	UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	31-May-19	3,252,335,838.00	3,077,988,028.12	FINANCIAL CREDITOR	-	184,654,739.12	NO	1.48%	-	174,347,809.88	-
11	BANK OF BARODA (ERSTWHILE DENA BANK)	17-May-19	3,207,308,170.79	3,207,308,170.79	FINANCIAL CREDITOR	-	-	NO	0.63%	-	-	-
12	IFCI LIMITED	29-Jul-19	3,046,427,095.00	3,046,427,095.00	FINANCIAL CREDITOR	-	-	NO	0.60%	-	-	-
13	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED	7-Jun-19	3,285,914,933.00	3,285,914,933.00	FINANCIAL CREDITOR	-	-	NO	0.65%	-	-	-
14	INDIAN OVERSEAS BANK	20-May-19	1,846,991,256.68	1,846,991,256.68	FINANCIAL CREDITOR	-	245,506,724.19	NO	0.36%	-	-	-
15	LIFE INSURANCE CORPORATION OF INDIA	10-Dec-19	47,581,576,698.24	47,581,576,698.24	FINANCIAL CREDITOR	-	-	NO	9.40%	-	-	-
16	PUNJAB NATIONAL BANK	22-May-19	13,294,476,624.30	13,001,199,667.12	FINANCIAL CREDITOR	-	4,236,888,162.11	NO	3.41%	-	293,276,957.18	-
17	PUNJAB NATIONAL BANK (ERSTWHILE UNITED BANK OF INDIA)	17-May-19	2,494,897,613.00	2,494,897,613.00	FINANCIAL CREDITOR	-	-	NO	1.14%	-	-	-
18	HSBC FRANCE	9-Sep-19	2,992,663,247.60	2,992,663,247.60	FINANCIAL CREDITOR	-	2,992,663,247.60	NO	0.59%	-	-	-
19	BARCLAYS BANK PLC	21-May-19	360,000,000.00	360,000,000.00	FINANCIAL CREDITOR	-	360,000,000.00	NO	0.07%	-	-	-
20	PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	20-May-19	5,347,320,349.42	5,175,123,990.42	FINANCIAL CREDITOR	-	199,173,368.91	NO	1.02%	-	172,196,359.00	-
21	CANARA BANK	12-Jun-19	9,434,700,018.88	9,066,305,697.41	FINANCIAL CREDITOR	-	697,515,018.93	NO	1.79%	-	368,394,321.47	-
22	CANARA BANK (ERSTWHILE SYNDICATE BANK)	20-May-19	6,110,331,428.47	6,110,331,428.47	FINANCIAL CREDITOR	-	490,625,217.32	NO	2.42%	-	-	-
23	IDBI BANK LIMITED	31-May-19	13,618,894,239.46	13,618,894,239.46	FINANCIAL CREDITOR	-	3,889,392,644.00	NO	2.79%	-	-	-
24	ACRE - 144 - Trust - (RCOM & RITL INR FACILITY)	21-May-19	2,421,276,687.43	2,421,276,687.43	FINANCIAL CREDITOR	-	2,421,276,687.43	NO	3.20%	-	-	-
25	UCO BANK	21-May-19	9,528,081,087.00	9,528,081,087.00	FINANCIAL CREDITOR	-	-	NO	1.88%	-	-	-
26	SC LOWY (RITL ECB)	21-May-19	31,981,544,063.63	31,981,544,063.63	FINANCIAL CREDITOR	-	31,981,544,063.63	NO	6.32%	-	-	-
27	BANK OF BARODA (ERSTWHILE VIJAYA BANK)	20-May-19	1,025,359,277.00	1,025,359,277.00	FINANCIAL CREDITOR	-	-	NO	0.20%	-	-	-
28	YES BANK	21-May-19	2,814,490,001.00	2,814,490,001.00	FINANCIAL CREDITOR	-	-	NO	0.56%	-	-	-
29	SHUBH HOLDINGS PTE LTD.	-	30,446,769,560.45	30,436,339,965.58	FINANCIAL CREDITOR	-	-	NO	6.01%	-	10,429,594.86	-
30	UNION BANK OF INDIA	20-May-19	10,093,438,977.38	10,093,438,977.38	FINANCIAL CREDITOR	-	294,408,691.18	NO	1.99%	-	-	-
31	VTB CAPITAL PLC	20-May-19	5,119,060,144.78	5,110,175,703.65	FINANCIAL CREDITOR	-	5,110,175,703.65	NO	1.01%	-	8,884,441.13	-
32	DB (HK) - BURLINGTON LOAN MANAGEMENT DAC	-	2,062,186,910.26	2,053,495,581.20	FINANCIAL CREDITOR	-	-	NO	0.41%	-	8,691,329.05	-
33	CENTRAL BANK OF INDIA	23-Jan-20	4,722,095,157.14	4,711,700,115.30	FINANCIAL CREDITOR	-	244,669,910.63	NO	0.93%	-	10,395,041.84	-
34	ACRE - 41 - TRUST (DBS)	21-May-19	4,058,614,370.14	4,036,698,952.75	FINANCIAL CREDITOR	-	-	NO	0.80%	-	21,915,417.39	-
35	EMIRATES NBD	21-May-19	3,243,310,330.11	3,224,214,247.34	FINANCIAL CREDITOR	-	3,224,214,247.34	NO	0.64%	-	19,096,082.77	-
36	DEUTSCHE BANK (LONDON)	21-May-19	6,586,010,459.36	6,579,057,396.12	FINANCIAL CREDITOR	-	-	NO	1.30%	-	6,953,063.24	-
37	BANK OF BARODA	20-May-19	17,242,752,342.01	17,242,752,342.01	FINANCIAL CREDITOR	-	-	NO	5.37%	-	-	-
38	BANK OF INDIA	21-May-19	10,648,180,357.36	9,904,804,513.74	FINANCIAL CREDITOR	-	660,320,312.74	NO	1.96%	-	743,375,843.61	-
	Total		438,024,436,125.90	431,873,482,328.51			86,668,891,856.50				6,150,953,797.39	

1) Figures converted into INR from USD as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations").

2) Amount verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other documents as per requirements of the CIRP Regulations.

3) Claim / Part of claim has been verified basis Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund based facilities extended to its subsidiary companies viz. Reliance Infratel Limited and Reliance Telecom Limited which are also undergoing a Corporate Insolvency Resolution Process.

4) Axis Bank Limited ("Bank") has issued bank guarantees in March, 2016 and May, 2016 respectively amounting to over Rs. 2,000 crores, i.e. INR 1,569.37 crores (Facility - 1) and INR 430.81 crores (Facility - 2) in favour of the Department of Telecommunications ("DoT") on behalf of the Corporate Debtor, as a security for the one time spectrum charges payable by the Corporate Debtor to DoT. The BGs had a validity period of 3 years each and have expired on March 21, 2019 and May 22, 2019; however, the BGs under Facility - 1 had been invoked by DoT on March 20, 2019.

Additionally, as per Regulation 14(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the resolution professional is required to revise the amounts of admitted claims, as soon as practicable, when he comes across additional information warranting such revision. The admitted claim of Axis Bank has been accordingly revised to INR 1,658.63 crores, which includes the amount of BGs issued under Facility - 1 which has been admitted subject to the outcome of the civil appeals (No. 6548-49 of 2019) filed before the Hon'ble Supreme Court by the Department of Telecommunications (DOT) against the order dated February 4, 2019 passed by the Hon'ble TDSAT setting aside the demand for one time spectrum charges raised by the DOT. The rejection of claim in respect of amounts pertaining to BGs under Facility 2 (which BGs have already expired and are un-invoked, and a period of more than 1 year has elapsed since the date of expiry of such BGs) remains unchanged.

Considering the fact that the demand pertaining to one time spectrum charges from DoT is currently sub-judice before the Hon'ble Supreme Court, the liability of the Corporate Debtor towards One Time Spectrum Charges (OTSC) has been verified as a contingent liability towards DoT.